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NOTICE
INCOME TAX

No. 5661 (F.No.203/13/83-II.11): It is hereby notified for general information that the approval granted on perpetual basis u/s. 10(2)(xiii) of the Income-tax Act, 1922 to Indian Meteorological Department, New Delhi vide late Finance Department's Notification No.34 dated 23-11-1946 is hereby withdrawn with effect from 14-2-1983.

(M.A.G. LOYAL)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

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4. The Secretary, Department of Science & Technology, Technology Bhavan, New Mehrauli Road, New Delhi with reference to their O.M.No.6/14/80-PA dated the 30th September, 1983.
5. Indian Meteorological Department, Lodi Road, New Delhi.
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भारत के राजपत्र के भाग II, खण्ड 3 (1) में प्रकाशनार्थ

भारत सरकार
वित्त मंत्रालय
राजस्व विभाग

नई दिल्ली, दिनांक 23.2.87

अधिसूचना
आय - कर

सं० 5661

का० सं० 203/15/83 - आ० सं० नि० 11 :

सविताधारण की जानकारी हेतु एतद्वारा अधिसूचित किया जाता है कि आयकर अधिनियम, 1922 की धारा 10 (2) (xi) के अन्तर्गत भारतीय मौसम विज्ञान विभाग, नई दिल्ली को भूतपूर्व वित्त विभाग की दिनांक 23/11/1946 की अधिसूचना संख्या 34 द्वारा सतत आधार पर दिया गया अनुमोदन, 14/9/1983 से वापिस लिया जाता है।

मदन गोपाल
॥ मदन गोपाल चंद गोयल ॥
अवर सचिव, भारत सरकार

प्रतिलिपि, अंग्रेजी पाठानुसार प्रेषित।

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